

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 155 of 2015

Dated : 6th October, 2015

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

BSES Rajdhani Power Ltd.

.... Appellant(s)

Versus

Delhi Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Malvika Prasad

Counsel for the Respondent (s) : Mr. Nikhil Nayyar &
Mr. Dhananjay Baijal for R-1

ORDER

Learned counsel appearing for the sole respondent/DERC prays for and is granted two weeks time to file counter affidavit/reply and rejoinder, if any, may be filed by the appellant within one week thereafter.

Post this Appeal on **2nd December, 2015** for completion of pleadings.

(T. Munikrishnaiah)
Technical Member

rkt

(Justice Surendra Kumar)
Judicial Member